

**IN THE INCOME TAX APPELLATE TRIBUNAL
“B” BENCH : BANGALORE**

**BEFORE SHRI GEORGE GEORGE K, VICE PRESIDENT AND
SHRI WASEEM AHMED, ACCOUNTANT MEMBER**

ITA No.677/Bang/2024
Assessment Year : NA

Vanavasi Kalyana, B/28, Ajitshree, Bull Temple Road, Bengaluru – 560 004. PAN : AAATV 0884 F	Vs.	CIT (Exemptions), Bengaluru.
APPELLANT		RESPONDENT

Assessee by	:	Shri. Siddesh Nagaraj Gaddi, CA
Revenue by	:	Shri. Satish Meriga, CIT(DR)(ITAT), Bengaluru.

Date of hearing	:	09.05.2024
Date of Pronouncement	:	09.05.2024

ORDER

Per George George K, Vice President:

This appeal at the instance of the assessee is directed against CIT(E)'s order dated 12.04.2024.

2. Assessee vide its letter dated 03.05.2024 has sought for withdrawal of the appeal. The prayer so made is accepted and the appeal is dismissed as withdrawn.

3. In the result, appeal of the assessee is dismissed as withdrawn.

Pronounced in the open court on the date mentioned on the caption page.

Sd/-

(WASEEM AHMED)
Accountant Member

Sd/-

(GEORGE GEORGE K)
Vice President

Bangalore.

Dated: 09.05.2024.

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| 1. Appellants | 2. Respondent |
| 3. DRP | 4. CIT |
| 5. CIT(A) | 6. DR, ITAT, Bangalore. |
| 7. Guard file | |

By order

Assistant Registrar,
ITAT, Bangalore.